



**HIGH COURT OF JUDICATURE FOR RAJASTHAN  
BENCH AT JAIPUR**

D.B. Civil Writ Petition No. 2281/2022

Raahat The Safe Community Foundation (Bearing Registration  
No. 467 Of 2005-2006)

-----Petitioner

Versus

Ministry Of Road Transport And Highways

-----Respondent



For Petitioner(s) : Mr. Sarvesh Jain  
Mr. Pancham Surana  
For Respondent(s) :

**HON'BLE THE CHIEF JUSTICE MR. AKIL KURESHI  
HON'BLE MR. JUSTICE MANOJ KUMAR VYAS**

**Order**

**16/02/2022**

Issue notice, returnable on 15<sup>th</sup> March, 2022.

(MANOJ KUMAR VYAS),J

(AKIL KURESHI),CJ

BRIJ MOHAN GANDHI / 39

सत्यमेव जयते